

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S). 1349/2024

OMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 3474/2024 (II)

(IA No. 43043/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 43044/2024 - EXEMPTION FROM FILING O.T.)

Date : 03-05-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Mohd Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Mohd Aamir Dabas, Adv.
Mr. Syed Mehdi Imam, AOR

Mr. Jitendra Kumar, AOR

For Respondent(s) Mr. Apoorva Agrawaal, A.A.G.
Mr. Rajat Singh, AOR
Ms. Shweta Yadav, Adv.
Mr. Abhishek Singh, Adv.
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP (Crl) No. 3474/2024:

Learned counsel for the respondent(s) submitted that Counter affidavit to the application seeking bail has been filed on 27.04.2024 which is part of the main counter to the Special Leave Petition.

Office to put up the same.

List on 15.05.2024.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)